

- (ii) It is necessary that preparation of educational plans should be done at the district level and all institutional heads have to be effectively involved in the preparation of these plans.
- (iii) It will be essential for District Education Officer to develop strong linkages between his department and other departments, working for the development of the districts.
- (iv) Pilot Projects have been initiated in one district in each State to evolve alternative strategies for solving given educational problems and to conduct experiments within the existence of physical and manpower facilities in the selected districts. The main emphasis will be on non-monetary inputs. On the successful completion of these Pilot Projects, similar programmes can be taken up in other districts.
- (v) There should be sufficient exchange of experiences, gained by different States, in evolving new methods, materials and technologies.
- (vi) The whole administrative set up has to be *development oriented* and present procedures, based on principles of *maintenance administration*, are to be replaced by unorthodox and unconventional procedures which can give enough scope for initiative and involvement of teachers, institutional heads and public in general. In short, whole administrative apparatus has to be highly *elastic and dynamic*.
- (vii) In view of the rapid development in science and technology educational industry cannot be run on the lines of cottage industry and has to be modernised by introducing new methods and technologies for improving teaching-learning situation in the class room. This is necessary not only for modernising education but also to make education available to a larger

number of people without increasing costs.

- (vii) The National Council of Educational Research and Training have taken a number important steps to modernise science education at the school stage through a variety of programmes and it is hoped that the officers incharge of education at the district level would increasingly get themselves interested in these innovative practices and what is more important, involve the National Council of Educational Research and Training and its Regional Colleges in more effective manner in developing them in their districts.
- (ix) District Education Officers should establish close links with National Council of Educational Research and Training, Asian Institute of Education and Planning and Administration and Regional Colleges of Education.

(3) Experts on different fields of education spoke to the District Education Officers who were exposed to new ideas and latest educational techniques. It is hoped that they would take necessary steps to implement these in their districts.

**Funds for Improving Irrigation Facilities  
in Drought Affected Areas**

2120. SHRI VEKARIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have set up any fund for improving irrigation facilities the drought-affected areas in the country ; and

(b) if so, the share sanctioned for the Gujarat State ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) No, Sir. However, a central sector scheme for taking up rural Works Programme in selected chronically drought-affected areas of the country was started last year. Under this Programme, a high priority has been accorded to the development of minor irrigation facilities in the selected areas.

(b) In Gujarat State, 7 districts have been selected for coverage under the programme. For each selected districts an outlay of [Rs. 2 crores would be available during the Fourth Plan period to take up various works in sectors like minor irrigation soil conservation afforestation and roads, etc. Whereas the ultimated provision that would be sanctioned for minor irrigation schemes from the available total outlay of Rs. 14 crores has not yet been determined, in th current year an outlay of Rs. 84.13 lakhs has so far been approved for irrigation schemes in selected districts of Gujarat State.

**Demand for Establishment of Mithila University at Darbhanga-Bihar**

2121. SHRI JAGANNATH MISHRA  
SHRI BHOGENDRA JHA :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether there is a demand for the establishment of Mithila University at Darbhanga in Bihar ;

(b) whether the Foreign Trade Minister led a delegation and apprised him of the desirability of Mithila University being established at the earliest ; and

(c) if so, the result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SNICIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAVA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The proposal of the Bihar Government for establishment of New 'Mithila' University is under consideration of the University Grants Commission.

**Ceiling of 10 to 18 Acres of Land Per Family**

2122. SHRI C.K. CHANDRAPPAN :  
Will the Minister of AGRICULTURE

be pleased to refer to the reply given to Starred Question No. 14 on the 15th November, 1971 regarding Report of the Central Land Reforms Committee and and state :

(a) the date on which the Central Government advised the State Governments to give effect to the ceiling for a family of five members to be fixed within the range of 10 to 18 acres, of perennially irrigated land or land with assured irrigation from Government surce for growing two crops ;

(b) the reactions of the State Governments ; and

(c) number of States who have sent replies so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). The Minister of Agriculture had advised the State Governments in his letter dated 18.9.1971 to give effect to the recommendations of the Central Land Reforms Committee on land ceilings. In Kerala, Tamil Nadu and West Bengal the ceiling provisions with regard to level of ceiling, unit of ceiling etc, are in conformity with the recommendations of the Central Land Reforms Committee. The matter is under the consideration of the otehr State Governments.

**Development of Minor Ports in Kerala**

2123. C. K. CHANDRAPPAN : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Kerala Government have submitted a scheme to the Centre to develop the minor ports in Kerala ;

(b) if so, the main features thereof ; and

(d) the decision taken thereon ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND